

बनने वाले खिलौने, भारत की भावी पीढ़ी को स्वस्थ रखने के लिए यह एक बहुत महत्वपूर्ण विषय है। जब हम भारत का ही हिसाब नहीं रख रहे हैं, तो चीन से आने वाले toys का तो सवाल ही नहीं उठता, जिसकी भारत के बाजारों में भरपूर मात्रा में उपलब्धता है। इन दोनों स्थितियों के अन्दर भारत की भावी पीढ़ी खतरे में है। उसे lungs की बीमारियां हो रही हैं, skin diseases हो रही हैं। सबसे बड़ी चीज यह है कि वह cancer-prone है। इन सब चीजों के ऊपर इतना हल्का जवाब कि सरकार इस प्रकार के आंकड़ें नहीं रखती, सर, हम आपसे protection चाहते हैं, इस प्रकार के प्रश्नों के गम्भीर उत्तर होने चाहिए, ऐसे उत्तर नहीं हो सकते।

SHRI ANAND SHARMA: Sir, details as to which toy manufacture is adopting which process are not available with the Government, because the toy industry is dispersed. The hon. Member has talked about the import of toxic toys form China. The Government had taken action, both in 2009 and 2010, by prohibiting import of such toys. Thereafter, the Government has made it absolutely mandatory to conform to the standards, both Indian and international, for toys. We have taken note of the presence of toxic substance. Therefore, as I mentioned earlier, the Government felt the need for urgent action and that is why the Cabinet has cleared an amendment to the Act itself.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Delay in housing projects in NCR

25. MS. SUSHILA TIRIYA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that most of the housing projects are delayed in the National Capital Region (NCR) and other metro cities;
- (b) if so, the reasons therefor; and
- (c) the steps taken to complete the projects expeditiously with proper funding?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) 'Housing' and 'Colonisation' are State subjects and building plan approvals and its monitoring is done by the State Governments through its Urban Local Bodies (ULBs)/ Municipalities/Local Authorities. This Ministry does not monitor the number of projects approved or the reasons for its delay, except those for which part funding is provided by Government of India under its schemes like JNNURM.

(b) Under Jawaharlal Nehru National Renewal Mission (JNNURM), main reasons for delay in completion of projects under Basic Services to Urban Poor (BSUP) among other things are as under:

- (i) Lack of capacity/financial resources at the local/State levels — inability of urban local bodies to meet their share in particular,
- (ii) Difficulties in making slum residents temporarily relocate in the case of *in situ* projects,
- (iii) Beneficiaries' reluctance to move on to the new locations in the case of relocation projects,
- (iv) Cost escalation due to various factors,
- (v) Inability of beneficiaries to contribute their share towards cost escalation
- (vi) Lack of availability of litigation-free land, and
- (vii) Inadequate community involvement.

(c) The programme is being extended by two years to complete all projects sanctioned till 31st March 2012 with adequate funding. For effective and speedy implementation of these projects, regular reviews are being held at Central/State levels in addition to monitoring of progress through Quarterly/Monthly Progress reports. States have been advised from time to time to:

- (i) start the non-starter projects or propose their cancellation or replacement by alternative projects;
- (ii) Achieve the completion of houses within the Mission period as early as possible by gearing up project implementation capacity; and
- (iii) Provide additional State share to meet cost escalation and also where urban local bodies and beneficiaries are not in a position to contribute due to poor financial health.

Increase in outlay of leather industry

*26. SHRI A. ELAVARASAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the leather industry has sought a large outlay of Rs.300 crore under the Indian Leather Development Programme (ILDP) for the Twelfth Plan in view of the increasing challenges to achieve export target of over 8 million dollars in next five years;

(b) if so, the details thereof;

(c) whether the outlay demanded is two and half times more than the amount allocated during the Twelfth Plan under the programme; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) Yes, Sir. The targeted exports by 2014-15 are 8.95 billion US dollars.

(b) The Department of Industrial Policy and Promotion after consultation with Planning Commission has proposed Rs.2420 crore for Indian Leather Development Programme in the 12th Plan. The details are as follows: